

1	2	3	4	5
<b>Manipur</b>				
17.	Singda	I/Deptt.	3x250	10.224
18.	Maklang	MESPDE	3x500	— in principle approval
Sub Total :				10.224
<b>Meghalaya</b>				
19.	Gahwang	MNREDA	2x50	2.250
20.	Rongap	MNREDA	2x50	2.000
Sub Total :				4.250
Grand Total :				269.684

### COMPANY LAW BORAD

**2041. Shri Mohan Rawale :** Will the Prime Minister be pleased to state :

(a) whether the Company Law Board is the guardian of the Company Act and ensure the implementation of the provisions of the Act;

(b) whether the Company Law Board has the power to enforce its own orders;

(c) if so, the details thereof;

(d) whether the Board can initiate action against a company for contempt of court;

(e) whether the Government propose to provide more powers to the Company Law Board;

(f) if so, the details thereof; and

(g) if not, the reasons therefor ?

**The Minister of State in the Ministry of Law, Justice and Company Affairs (Shri H. R. Bhardwaj) :** (a) Company Law Board only ensures the implementation of some of the provisions of the Companies Act, 1956.

(b) and (c) Company Law Board has the power to enforce its own Orders as provided under Section 634A of the Act.

(d) No, Sir.

(e) No, Sir.

(f) Does not arise.

(g) The powers already available to the Company Law Board are considered to be adequate for its working.

[Translation]

### Wind Mills

**2042. Shri Balraj Passi :** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 326 on April 26, 1995 and state :

(a) the reasons for which there is no any sampling scheme in Uttar Pradesh ;

(b) whether the Government propose to formulate special schemes for hilly areas of Uttar Pradesh ; and

(c) the particulars of the projects under which these hilly areas are covered, locality-wise ?

**The Minister of State in the Ministry of Non-Conventional Energy Sources and Minister of State in the Ministry of Agriculture (Shri S. Krishna Kumar) :**

(a) Ministry of Non-Conventional Energy Sources has taken up wind resource assessment programme covering 25 States/UTs including the State of Uttar Pradesh. Thirty wind mapping stations were set up in the State to collect initial wind data. Based on Data collected from these wind mapping stations, nine wind monitoring stations have been set up at potential sites. Regular wind data is being collected from these stations.

(b) and (c) Under the wind resources assessment programme, it is now proposed to take up precise studies, all over the country, including hilly areas of Uttar Pradesh, to locate potential sites for tapping wind energy.

### PUBLIC/PRIVATE SECTOR CLOSED FACTORIES

**2043. Shri Krishan Dutt Sultanpuri :** Will the Minister of Industry be pleased to state:

(a) the number of factories in public and private sector lying closed;

(b) the number of public sector factories in which the Government have to pay salaries due to non-availability of raw material; and

(c) the number of persons to whom the salary is being paid every month ?

**The Minister of State in the Ministry of Industry (Department of Industrial Development and Department of Heavy Industry) (Shrimati Krishna Sahl) :** (a) The number of factories in private and public sector closed